

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/6218/1A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court
Guwahati.

To
✓ Smt. SP Khaund,
District & Sessions Judge,
Dibrugarh.

Dated Guwahati the 24th October, 2019

Sub: **Winter vacation, casual leave with station leave permission.**

Ref:- Your letter No.DJD/5388/19 dtd. 27.09.2019

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to avail the winter vacation w.e.f. 24.12.2019 upto 31.12.2019 and casual leave on 02.01.2020 along with station leave permission from the morning of 24.12.2019 upto the evening of 02.01.2020, as prayed for. The Additional District and Sessions Judge, FTC, Dibrugarh and in her absence, the Chief Judicial Magistrate, Dibrugarh will remain in charge of your Court and Office during your absence.

Yours faithfully,

6220
6220
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/96/6219-1A, dated 24.10.19

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Systems Analyst, Gauhati High Court, Guwahati.

sd/-
JT. REGISTRAR (VIGILANCE)